

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-202**  
IB-2414/ND/2019  
IA/1423/2020

**IN THE MATTER OF:**

Argus Global Logistics Pvt Ltd  
Vs.  
Stockflow Express Pvt Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 27.10.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Kumar Sumit on behalf of IRP and Mr. Alok Kaushik, IRP

For the Respondent

: Mr. Nitesh Jain for R-1 to 4, Mr. Dipender Singh for R-5, Mr. Anirban Bhattacharya for R-8, Mr. Dhiraj Kumar for R-9

**ORDER**

**IA/1423/2020:-**

The present application has been filed on behalf of IRP u/s 33(2) of the IBC 2016 to intimate the decision of CoC for liquidation of the Corporate Debtor

**Arguments heard. Reserved for Orders.**

Sd/-

(K.K. VOHRA)  
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

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: Mr. Nitesh Jain for R-1 to 4, Mr. Dipender Singh for R-5, Mr. Anirban Bhattacharya for R-8, Mr. Dhiraj Kumar for R-9

**ORDER**

Mr. Kumar Sumit appeared on behalf of IRP, Mr. Mr. Nitesh Jain appeared on behalf of R-1 to 4, Mr. Dipender Singh appeared on behalf of R-5, Mr. Anirban Bhattacharya appeared on behalf of R-8 and Mr. Dhiraj Kumar appeared on behalf of R-9. None appeared on behalf of R-6, 7 & 10.

Mr. Kumar Sumit submitted that he has already filed additional documents on 21.10.2020 and written synopsis on 24.10.2020. Mr. Nitesh Jain appearing on behalf of R-1 to R-4 submitted that he is suffering from fever and he is also in isolation, therefore, he could not file the reply to the additional affidavit.

Mr. Nitesh Jain wish to file reply to the additional documents filed by Mr. Kumar Sumit and also seeks adjournment on the ground of his illness. He is directed to file the reply within two weeks from today. No further adjournment will be given on any ground. **List the case on 17.11.2020.**

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**